

(d) if so, the circumstances under which normal strength of the crew is not maintained; and

(e) the number of times the flights were operated in 1986 with normal cabin crew and the minimum cabin crew ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b)

Rule 38-B of the Aircraft Rules, 1937 provides that every public transport aircraft carrying passengers and registered in India, shall have on board, the following minimum number of cabin attendants, for the purpose of performing such duties as may be assigned, in the interest of the safety of the passengers, by the operator or the Pilot-in-Command of the aircraft, namely :-

(a) for aircraft having a seating capacity of not less than 10 and not more than 50 passengers	—	One attendant
(b) for aircraft having a seating capacity of more than 50 and not more than 99 passengers	—	Two attendants
(c) for aircraft having a seating capacity of more than 99 passengers	—	Two attendants plus one attendant for each unit (or part of Unit) of 50 passengers above a seating capacity of 99 passengers.

(c) and (d) Due to transport failure, last minute sick reporting by the cabin crew and full use of the airport standby, sometimes the normal strength is not maintained. However, minimum number of cabin crew as required under Aircraft Rules is put on board for operations of flights.

(e) No such data is maintained by Indian Airlines.

Development of ports in Gujarat

6888. SHRI MOHANBHAI PATEL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) The names of the Ports in Gujarat coast which have been developed for far; and

(b) the names of those ports which are likely to be developed during 1987-88 and the amount earmarked for the purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) :

(a) Among the Ports in Gujarat, the Central Government is responsible for the development of the major port of Kandla only.

(b) There is no provision in the 7th Five Year Plan for development of any other Port as a major port by the Central Government.

Acquisition of land for Nagal-Talwara railway line

6889. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) the latest position regarding the acquisition of land for the construction of Nagal-Talwara railway line in Himachal Pradesh;

(b) the overall progress regarding the

construction of the section of this line from Ral Mehatpur to Una;

(c) whether land would be acquired upto AMB during the financial year 1987-88 so as to minimise the delay in the process and expedite the construction of the line upto AMB, where the foundation stone was laid by the then Railway Minister on 22 December, 1974 and upto which the financial estimate has been sanctioned; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Land upto Km 14.35 has been acquired. Notification under Section IV & VI of the Land Acquisition Act has been issued for acquiring land from Km 14.35 to Km. 17.32.

(b) Formation and Minor bridges upto Km. 11.40 have been completed.

(c) and (d) Demarcation of land beyond Una towards Amb Andaura is in progress.

Replacement of unserviceable wagons and bogies

6890. SHRI V. TULSIRAM : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of wagons (four wheeler, six wheeler and eight wheeler, open and closed) declared unserviceable on all the zones on the Indian Railways during the last three years, zone-wise;

(b) the number of bogies (all types) declared unserviceable during the last three years, zone-wise;

(c) the number of wagons and bogies replaced on the South Central Railway as on 31 January, 1987; and

(d) the reasons for short replacement, and the time by which complete replacement is likely to be made ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The total number of wagons declared unserviceable on the various zones of Indian Railways during the last three years are as under :